

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 316
CAA-15(ND)/2022

IN THE MATTER OF:

M/s. PLG Construction Pvt. Ltd.(PCPL) and M/s. Petitioner/Applicant
PLG Securities Pvt. Ltd.(PSPL)

Order u/S. 230-232 of the Companies Act, 2013

Order delivered on 08.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Arveena Sharma, Mr. Karan Vir, Adv.
For the RD : Ms. Joyti Khurana, Adv.

ORDER

Ld. Counsel appears for the Applicant. Ld. Counsel appearing for the RD has stated that she has not received the response filed by Applicant to the observations made by RD and seeks time to take instructions.

List the matter **on 13.05.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)